

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL SERVICES – JUNIOR CIVIL JUDGES –**
III Basic Course (1st Spell) for newly appointed 37 Junior Civil Judges who
are undergoing Basic Training at Telangana State Judicial Academy,
Secunderabad from 07.10.2023 to 06.02.2024 – Completion of their 1st
Spell training on 06.02.2024 – Instructions for resuming to their
respective posts - Orders – Issued.

READ: 1. High Court's proceedings in order ROC.No.3267/2023-B.Spl., & Notification No.347-
B.Spl., dated 21.09.2023.
2. Letter Roc.No.1022/2023/TSJA-Sec-bad dated 06.10.2023, from the Director,
Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.3627/2023-B.SPL., DATED: 5.02.2024

The High Court passed the following order:

All the 37 Junior Civil Judges, of III Basic Course (1st Spell) who are now
undergoing training programme at Telangana State Judicial Academy, Secunderabad
are hereby directed to take charge of their respective posts after completion of their
III Basic Course (1st Spell) at Telangana State Judicial Academy, Secunderabad i.e.,
on 06.02.2024, by availing actual journey time.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
6. The Chief Judge, City Civil Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.
8. The Chief Judge, City Small Causes Court, Hyderabad.
9. The Principal Special Judge for C.B.I. Cases, Hyderabad.

10. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERES:**

- | | | |
|-----------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

11. The Pay and Accounts Officer, Hyderabad.

12. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.

13. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.

14. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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ANNEXURE

SL. NO.	NAME OF THE CANDIDATE
	<i>Sarvasri</i>
1.	MS. DEEKSHA. B, I Additional Junior Civil Judge -cum- Spl. Judicial Magistrate of First Class (Mobile), Kamareddy.
2.	MS. NUGURI APURVA RAVALI, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Miryalaguda.
3.	MS. MARKAL POOJITHA Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan.
4.	MS.YEPURI BINDU PRIYA, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Khammam.
5.	MS. NAGULA SHILPA, Junior Civil Judge – cum - Judicial Magistrate of First Class, Pargi.
6.	SRI ESSAMPELLI SAI SHIVA, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Bodhan.
7.	MS. JAKKULA ANANTHA LAXMI, Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Kumuram Bheem Asifabad.
8.	MS. ARELLA HEMALATHA, III Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Medchal.
9.	MS. VEMUGANTI THARANI, Junior Civil Judge-cum-Judicial Magistrate of First Class, Dubbak, Siddipet.

10.	SRI NALLALA VENKAT SACHIN REDDY, Junior Civil Judge, Nandimadaram, Dharmaram Mandal, Peddapally District
11.	MS. DILPREET KAUR, XII Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.
12.	MS. MOHAMMED FARIHA AHMED, IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), <i>Hanumakonda.</i>
13.	SRI KOMMAVARAPU VENKATA SAI HARISH BABU, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, <i>Devarakonda, Nalgonda District.</i>
14.	MS. BANDARI SRILATHA, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, <i>Wanaparthi.</i>
15.	MS. GANGINENI AKHILA, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), <i>Jayashankar Bhupalapally.</i>
16.	MS. PADMA SAI SREE, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, <i>Huzurabad, Karimnagar District.</i>
17.	MS. KASULLA PAVANI, Junior Civil Judge -cum-Judicial Magistrate of First Class, <i>Korutla, Jagtial District .</i>
18.	MS. CHENNU LEELA NAGA SUSMITHA, Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge, <i>Hanumakonda.</i>

19.	MS. KUKKALA SAI SRI, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, <i>Badradri Kothagudem.</i>
20.	MS. KOPPULA SANDEEPA, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), <i>Jangaon.</i>
21.	MS. K NIROSHA, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, <i>Mancherial.</i>
22.	MS. RAJANI BEKKAM, Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- IV Additional Junior Civil Judge, <i>Khammam.</i>
23.	SRI PAMUJULA SRINIVASA RAO, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, <i>Nizamabad.</i>
24.	MS. VADDI LAVANYA I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, <i>Sathupally.</i>
25.	MS. RITIKA NANDIKONDA, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), <i>Warangal at Hanumakonda.</i>
26.	SRI VANKADAVATH SIVA NAIK, III Additional Judicial Magistrate of First Class (Criminal Court for Agency areas), <i>Badradri Kothagudem.</i>
27.	MS. JOGINIPALLY BHAVISHYA, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), <i>Nirmal.</i>

28.	MS.BOYIDI VALLI VENKATA CHANDRAPRASANNA, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, <i>Warangal at Hanumakonda.</i>
29.	MS. ELLUTURI HARIKA, III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, <i>Warangal at Hanumakonda.</i>
30.	MS. KONDURU MAMATHA REDDY, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court), <i>Nagarkurnool.</i>
31.	SRI MOHAMMAD MUDASSIR, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, <i>Jedcherla, Mahabubnagar District.</i>
32.	MS. KARANJIA BHAVANA, IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class, <i>Mahabubnagar.</i>
33.	MS. NADIGOTTU SRINIDHI, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), <i>Nagarkurnool.</i>
34.	MS. KAVETI SRUJANA, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), <i>Rajanna Sircilla.</i>
35.	SRI BANOTHU RAJESHWAR, Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge, <i>Karimnagar.</i>
36.	SRI SURIREDDI KAMBHAPU, Judicial Magistrate of First Class, <i>Bhadrachalam.</i>
37.	MS. DAMERLA PREETHI, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), <i>Karimnagar.</i>